12.12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Running Staff of

STRIKE OF LOCO RUNNING STAFF OF DELHI DIVISION OF NORTHERN RAILWAY

SHRI R. K. MHALGI (Thane): I call the attention of the Minister of Railways to the following matter of urgent public importance and request that he may make a statement thereon:

The reported strike of Loco Running Staff of Delhi Division of Northern Railway resulting in cancellation of 110 passenger and goods trains.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

I had laid a statement on the Table of the House on 9-6-1980 regarding agitation by a section of Loco Running Staff on Delhi Division of Northern Railway, which has resulted in some dislocation of train services in Delhi area. The Honourable Members will recall my request to the Chief Min. ister of Haryana to institute an enquiry into the alleged incident, at Sampla station on the evening of 6th June. I wish to inform the House that the Chief Minister has since ordered an enquiry. I had assured the House that those found guilty will be suitably dealt with. I had also appealed to the staff to return to work immediately. I regret to say, a few misguided staff continue to resort to work stoppage. In fact, they have started indulging in acts of violence and damage to property. Cases have been reported of criminal assault of workers on duty. A few of them have even sustained grievous injuries. I strongly condemn these acts. My full sympathies and appreciation are with the workers have performed duty despite extreme provocation and danger to their lives. I wish to assure the House that all appropriate measures will be taken to

ensure safety of workers and also to maintain essential train service.

The sudden stoppage has affected the passenger as well as the goods services on the Northern Railway. On the passenger side 110 trains mostly those running over short distances, have had to be cancelled on 9-6-1980 due to absenteeism amongst the crews. The running of some of these trains will be resumed as the crew availability improved

SHRI R. K. MHALGI: Out of this statement made by the hon. Minister, a few sets of questions arise. Firstly, I want to know from the hon. Minister: when did the Chief Minister of Haryana order to institute an enquiry into the incident at Sampla Station on 6th June, 1980? Which is the authority which has been appointed for the same enquiry: and what is the time-limit for completion of that enquiry?

Secondly, how many members of the Loco Running Staff have gone on strike? Are the RailWay authorities prepared to discuss their demands across the table?

Thirdly, due to the strike the plight of thousands of passengers reaching the Capital is most sad and pitiable. May I know what appropriate steps the railway authorities have taken to ensure the safe journey and as per time schedule at least in the cases of long distance trains?

SHRI C. K JAFFER SHARIEF: Sir, on the first question, the Chief Minister of Haryana has already ordered a magisterial inquiry. We will get the details of the time sche. dule from the Haryana Government as these are not available.

(Interruptions)

SHRI R. K MHALGI: How the Haryana Government can come reply to my query?

SHRI C K. JAFFER SHARIEF: We will get it and send it to you (Interruptions). Sir, it is only yesterday he has made an announcement about the appointment of a magisterial inquiry. It takes time. The Members should bear with me.

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Sir, a sub-divisional magistrate has been appointed to conduct an inquiry by the Government of Haryana.

SHRI NARAYAN CHOUBEY (Midnapore): What inquiry?

SHRI C. K. JAFFER SHARIEF: Don't you give some time?

AN HON. MEMBER: Magisterial inquiry.

SHRI NARAYAN CHOUBEY: Is it judicial inquiry?

(Interruptions)

SHRI ATAL BIHARI VAJPAYEE (New Delhi): Sir, a little while ago he said a judicial inquiry had been ordered. But now he says a subdivisional magistrate has been requested to hold the inquiry.

SHRI C K. JAFFER SHARIEF: Nowhere it has been said 'Judicial inquiry". I said, only a magisterial inquiry.

SHRI ATAL BIHARI VAJ-PAYEE: A little while ago he said.

SHRI C. K JAFFER SHARIEF: I am sorry you have wrongly heard. (Interruptions). Sir, my friends cannot confuse my language. I am very sure that it is only a magisterial inquiry. It is not a judicial inquiry.

About escorting of the trains, as my friend pointed out, on the long distance trains, the RPF has already been doing this job. We have detailed the RPF and also the GRP to

escort the trains which are for long distance for the safety of the passengers.

About the negotiation with the workers I would like to inform the House that when the incident took place on 6th, our Divisional Railway Manager spent the whole day with them on the 701 talking to them. After that, it is only when the locomotive crew said that they wanted protection, we gave the escort to those people and afterwards they were not available and till now none of them has come. So, I bring this to the notice of the House that Railway General Manager has issued an appeal that they come and negotiate if there is anything to be negotiated.

SHRI R. K. MHALGI: Sir, my one query has not been answered, The only question is: When that inquiry will be completed by the Haryana Government? That is the crux of the whole thing.

MR. SPEAKER: He will expedite.

SHRI C. K. JAFFER SHARIEF: I have already said that the announcement has been made only yesterday and it will take some time. My friend will certainly appreciate that it will be . . .

MR. SPEAKER: Assure them that it will be expedited.

SHRI C. K. JAFFER SHARIEF: It is in our anxiety also to see that it is completed as early as possible. But my friends should cooperate with us and see that the workers return unconditionally and resume the work.

SHRI NARAYAN CHOUBEY: These locomen are on strike because they have been assaulted on a number of occasions and the assault is not new because the trains these days never run in time, the engineers stop every station and the bogies get derailed, passengers are in trouble, and

passengers think that the railwaymen and the loco drivers are the main people responsible. So they assault them. What has been the arrangement to see that the steam locos are repaired in time? Is it a fact that all the steam locos in the country are out of gear, that they are not getting spare parts? The manufacture of all spare parts has been stopped, and the Railway Minister knows it better than I, and almost all the engines are out of gear, and they cannot be repaired in time. Naturally, drivers and the crew are forced to take out defective locos because which there is delay, they do not arrive in time, and the people assaulted. I have hundreds of examples But the officers simply put them blame on the loco men. want to know what steps are being taken to see that the steam locos get proper care, so that that they can be repaired in time.

Secondly, I have seen the statement in the press that the situation is improving, but actually trains have come to a halt in Moradabd, Bhind, Bhatinda, Delhi and Chandigarh, and of passengers have been lakhs stranded. An immediate settlement has to be made. If it is made a question of prestige, then I think we will be doing injustice to the country and the railwaymen. Late Mr. L. N. Mishra did not stand on prestige. Only depending on recognised unions to bring about a solution will be wrong. I represent the Loco Running Staff Association. They should be called in, so that an immediate settlement is reached. I want to know specifically whether the Loco Running Staff Association has been called or not.

SHRI C. K. JAFFER SHARIEF If the hon. Members put specific questions, one can answer. If they go on making speeches, it becomes very difficult.

He first made the charge that there was assault on the Loco staff, but not a single instance of assault on the 406 LS—7

locomotive workers has so far come to the notice of the administration. On the contrary, there are quite a number of instances which have come to their notice where the locomotive staff itself has resorted to assault on the loyal workers who want to help the passengers and the administration.

SHRI NARAYAN CHOUBEY: I can give examples. Even today they were assaulted by the passengers.

SHRI C. K. JAFFER SHARIEF: When the hon. Member has had his say, he must have the patience to listen to me also. I have already said that there is not a single instance which has come to the notice of the administration. He only talks in the air. If he has any instance, let him refer it to us, we will look into it.

SHRI NARAYAN CHOUBEY: Instances are there. The Government of Haryana has ordered an enquiry only because assaults have been made on the loco men.

SHRI C. K. JAFFER SHARIEF: My request to my friend is not to get excited. Excitement does not solve the problem.

The Haryana Government has ordered a magisterial enquiry, and it will bring out the fact whether there has been attack on the loco staff or on the commuter, or whether the police committed any excess. The moment the report is ready, it will be made available.

SHRI NARAYAN CHOUBEY: My question was about the steam locomotives.

SHRI C. K. JAFFER SHARIEF My friend was telling that the steam locomotives are not in working condition, but the late running of the trains has been attributed to the loco staff. It is wrong to say so. Before the locomotive worker takes out the

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from the shed, he satisfies engine himself that the engine is in order and only after that he takes out engine. If the engine is not in the working condition, he has got right to refuse to take out the engine. and he cannot be forced to take out the engines. (Interruptions)...

MR. SPEAKER: Whatever is said without my permission will not be recorded.

(Interruptions) **

SHRI DINEN BHATTACHARYA (Serampore): I think you will agree with me when I say that new Railway Minister has not fully appreciated the situation, realised the gravity of the present situation. So many trains have been cancelled. He is coming forward with a statement that an enquiry has been ordered by Haryana Government to go into the incident. My point is that when this incident took place, the DRM should have taken prompt steps to see that the situation does not go out of hand and he should have suspended the SHO promptly.

MR. SPEAKER: Put your question.

SHRI DINEN BHATTACHARYA: My question is this. So many loco drivers have been facing onslaughts from the passengers and they are being held responsible for the running of the trains unnecessarily. They wanted some protection. has not been provided. My question is whether the minister is prepared to sit with the representatives of these loco drivers and see that the matter is settled. Their main demand is that they should not be subjected to any onslaught from the furious passengers, who hold them responsible for the late running of the trains. My friend, Mr. Choubey has rightly said that the engines are in a dilapidated

condition and they are in use right from the British days. Rolling stocks and stores are not being provided in

MR. SPEAKER: I want you to put your question. I do not want to know the reason.

SHRI DINEN BHATTACHARY 4: If I do not say these things, how will the Minister reply? He has to reply, not to me, but to the people. So many passengers are stranded.

SPEAKER: What is your MR. question?

SHRI DINEN BHATTACHARYA: Mv auestion is whether the officer who was responsible for the onslaught on the loco drivers would be suspended. The Minister should take the initiative to settle the matter immediately so that the difficulties faced by so many hundreds of passengers are removed.

SHRI C. K. JAFFER SHARJEF: Although I am a new 'Minister, we are old colleagues. I know him better. I have already answered my friend that if the rolling stocks engines are not workable, they have got the right to refuse to take out the It is not so. They are engine. simply trying to project something (Interruptions)...

SHRI DINEN BHATTACHARYYA: Have you examined them? He is giving a false information to the House. I will invite him to go and see how the engine drivers are facing difficulty in running the dilipidated and old engines. You kindly tell him to be sensible enough to give a proper reply.

रेल मती (श्री कमलापति विपाठी) : ग्रध्यक्ष महोदय, इस मामले पर थोडा प्रकाश पड़ते की जरूरत है। मापला में गाड़ी रुक गई एवं बर्गन यह है कि लोको स्टाफ ने जानवझकर गाडी रोक टी, क्योंकि सापला स्टेशन के बाहर एक शराब की दुकान है।

^{**}Not recorded.

SHRI DINEN BHATTACHARYA: That is a false story, (Interruptions).

MR. SPEAKER: No personal interventions. This is not way: I will not allow it.

श्री कमलापित विषाठी: मैं कह रहा था कि यह वर्शन है कि सापला स्टेशन पर लोकों र्रानग स्टाफ ने गाड़ी रोक दी। उनकी नियत यह रही कि सांपला स्टेशन के बाहर एक शराब की दुकान है वह उतरकर वहां जाते थे शराब खरीदते थे, पीते थे और कुछ शराब वहा से ले भी आते थे, जो सस्ने दाभों मे दिल्ली मे वेचने थे,। यह एक वर्शन है।

दूसरा वशन यह है जो कि लोको स्टाफ को प्रोर से कहा जाता है कि गाडी रूक गई, खालो इसिन्दे कि इजन में माइनर डिफेक्ट था, हमने गाडी नही रोकी इजन में माइनर डिफेक्ट था। वहा पेसेन्जर नाराज हुए कि तुम चलाधो इसे लेकिन वह नहीं चली 4 घटे रुकी रही। पुलिस बुलाई गई जी० ग्रार० पी० मी क्योंकि हमारे ग्रार पी० एफ० के पाम चलान करने का ग्राधकार नहीं है। जी० ग्रार० पी० वहा बुलाई गई डिस्ट्रिक्ट पुलिस भी बुलाई गई जब वह ग्राये तो ट्रेन 4 घटे के बाद चली।

माननीय सदस्य : डिफैक्ट दूर हो गया था?

श्री कमलापित विपाठी अब आप इसे लोको स्टाफ से पूछिये कि क्या डिफैक्ट था। हमारी राय में कोई डिफैक्ट नहीं था। मांजरुद्धीरियल इन्ववायरी इसीलिये बढाई गई। हमने हरियाणा के चीफ मिनिस्पूर से कहा कि दो वर्णन है, यह कहते हैं कि गाडी नहीं इकी, खाली शराब लेने के लिए रोकी गई, यह कहते हैं कि माइनर डिफैक्ट था इजन में इसलिये गाडी हकी। यह कहते हैं कि कम्यूटर ने अटेक किया, पुजिस में भी हमको गाली दी, यह इनको शिकायत है। इसकी भी इन्क्वायरी हो जानी चाहिये। मैंने चीफ मिनिस्टर हरियाणा से मांग की और उन्हेंने तुरन्त इन्क्वायरी शुरु करवादी है।

मैंने भ्रपने स्टटेभेट में कहा भी है कि भ्रगर इस इन्क्वायरी में कोई भी दोषी समझा जायेगा उसके खिलाफ पूरी कार्यवाही की जायेकी । उनको मांग है कि एस० एच० भ्रो०,जी० भ्रार० पी० को सस्पैंड करो।

How can we suspend the SHO of the GRP? It is for the Haryana Government to suspend him. It is not for us to do. The inquiry is there. If it comes to the conclusion that the SHO is responsible for all this and he should be punished, we may ask the Haryana Government to punish him.

फिर यह इनकी एक मांग मान ली गईं तो दसरी मांग झाई Arrest the Comonuters.

म्रज कम्यूटर्स की बात रही, गिरफ्तार करने का काम स्टेट-गर्वनमेंट का है । इन्क्वायरी के बाद ग्रगर निकलता है कि इन कम्यूटर्स ने म्रटैक किया है तो उसके लिये स्टेट गर्वनमेंट को हम लिख सकते है कि इन लोगो को गिरफ्तार की जिये क्योंकि यह बात इन्क्वायरी में साफ हो हो गई है कि उन्होंने ऐसा किया । ग्राज हम किम ग्रिधकार से जाकर इन कम्यूटर्स को गिरफ्तार कर सकते है। These are the two demands which are aupossible for us to meet.

बारबार उनसे म्रपील कर रहे है

We are in touch with the Haryana Government about it, who will take proper action. Those who are found guilty will be punished. We will take up the whole question with the Haryana Government on completion of the enquiry. This is the position.

श्री श्रटल बिहारी <mark>काजपेयी रे</mark>लवे इजिन में जो खराबी थी, उसकी जाच हरियाणा सरकार कैसे करेगी ?

भ्रो कमलापति विपाठी रेलवे इजिन में खराबी थी, यह उनका वर्शन है। मेरा वर्शन है कि वह ठीक था। मेरा वर्शन यह है कि लोको स्टाफ कोई इजिन लेकर नही चलता है, जब तक कि वह लोको ग्रैड से बाहर ग्राते ही पूरी जाच न करके सच्चाई क्या है, यह जानने के लिए मैजेस्टैरियल इनक्वायरी होगी, जिसमे रेलबे स्टाफ भी बुलाया जायेगा । उस इन-क्वायरी का नतीजा निकलने पर उचित कार्यवाही की जायेगी । मैं निवेदन करना चाहता हू कि हमारे लिए इसमे कोई प्रैस्टिज का सवाल नहीं है। स्टाफ से मेरी भ्रपील है कि हम इस मामले को हरियाणा सरकार से टक भ्रप कर रहे है, क्योंकि सांपला स्टेशन उनके यहां है । हमारी इनक्वायरी जल्दी-से-जल्दी खत्म होगी। उन्होने उसकी घोषणा की है। हमने कहा है कि दो तीन दिन में इनक्वायरी का रिजरूट दैं दे हम चाहते हैं कि वे लोग काम प लोट जायें। माज गुड्स ट्रेन्ज रूक रही 😲 हम डाउट-एफिक्टिंड एरियाज में जो फुडग्रन्ज पहुंचा

हैं वे रूक रहे हैं, । पैसेंजर ट्रेन्ज प्रलग रूक रही हैं। खबर यह है कि जो लायल वर्कसं काम करने जाते हैं, उन पर एटेक किया जाता है प्रीर सीरियस इंजरीज होने की वजह से वे हास्पिटल में भेजे जाते हैं। धाप सबसे मेरी प्रार्थना है कि ग्राप इस में सहयोग वीजिए कि स्ट्राइक ख़त्म हो ग्रीर हम दोषी लोगों के ख़िलाफ़ उचित कार्यवाही कर सकें।

SHRI JYOTIRMOY BOSU: mond Harbour): I would appeal to Panditji with folded hands: 'Kindly do not plunge the country into a severe economic crisis'. (Interruptions). At the present moment more than a hundred trains have been cancelled-110 or 111-and 80 per cent of the movement in that zone. The strike is going to engulf the whole of the nothern zone—the Bikaner Division, Jodhpur Division, Allahabad Division and Moradabad Division and Lucknow Division. Kindly do not lose sight of this.

This happened on the 6th of June. Tripathiji, if only your DRM Himmat Singh had not behaved as a grand Moghul and said

रेलवे हमारे बाप की सम्पत्ति नहीं है । तुम स्ट्राइक करो, तब मैं देखगा !

I have got it from the horse's mouth: I am not reporting from the newspapers. Kindly enquire into this. They must know about industrial relations in the late 20th century: we are not living in the date 19th century. The local people work under what temperature Sir? It is under 100 degree to 115 degree temperature and sometimes they are required to work for sixteen to eighteen hours continuously. Put yourself in that position . . .

SHRI KAMALAPATI TRIPATHI: Sir, are you going to allow the Member to make a speech on this Calling Attention? I think only questions are to be asked during Calling Attention.

SHRI JYOTIRMOY BOSU; I am just appealing to you.

SHRI KAMALAPATI TRIPATHI: Mr. Jyotirmoy Bosu may call on me

or he can come to me and I will listen to him. But, I may tell him please don't incite a strike.

SHRI JYOTIRMOY BOSU: I am not inciting: I am appealing to you. Kindly be a father to the Indian Railways; call them your children. Call them and then settle the issue.

MR. SPEAKER: Please put the question now.

SHRI JYOTIRMOY BOSU: I am coming t_0 it. I am not inciting; I am raising basic problems. This manhandling is taking place so frequently

MR. SPEAKER: Kindly put the question.

SHRI JYOTIRMOY BOSU: Then, I can sit down. The conviction has been that 45 minutes are given for a Calling Attention and the first man gets...

MR. SPEAKER: You may ask your question.

SHRI JYOTIRMOY BOSU: I am coming to the question. I have raised this because they have said certain things.

In the Gaziabad-Rohtak Passenger, at Asaunda station the same thing happened. At Asaunda the driver started the train on 6th June after seeing the green signal. Then some anti-social elements, some hooligans in the train, pulled the chain and the train stopped. Then the red signal came out and the driver refused to take the train ahead because there was a red signal . . .

MR. SPEAKER: What has that to do with this?

SHRI JYOTIRMOY BOSU: Then they started beating the driver and the fireman. This is the whole trouble. The police was also brought. Instead of protecting Government servants on duty—your driver and fireman were Government servants on duty—they started beating them and brought a charge-sheet of intoxication, that they were under the influ-

ence of alcohol. They were taken to Rohtak and produced before the ADM of the Railways and other doctors. They were given a clean chit that they were not under the influence of alcohol.

MR. That will come SPEAKER: under inquiry.

SHRI JYOTIRMOY BOSU: They have given that certificate. Do you want the certificate? Do you want the report?

That will come MR. SPEAKER: under inquiry.

SHRI JYOTIRMOY BOSU: We will produce it. The police charge was totally false. They levelled a false charge. That is why they are wanting you to request the Haryana Government. You kindly request the Haryana Government: for the sake of inquiry, let the SHO be removed from scene, from the scene of occurrence. Let him be suspended. It does not mean anything.

The trouble is that these are very high-density routes, over-saturated...

SHRI KAMALAPATI TRIPATHI: The Speaker is very generous towards you. He is allowing you to make a speech. You cannot make a speech. You can only put questions. This discussion is on call-attention motion.

श्री ज्योतिर्मय बसु : ग्राज पहित जी को क्या हो गया हमारे ऊपर इतना नाराज हो गए ।

I will request Mr. Mallikarjun, my young friend, to answer. The highdensity, over-saturated . . .

MR. SPEAKER: You ask your questions.

SHRI JYOTIRMOY BOSU: I am asking my questions. They are using the old engines. The type of engine is CWD. Is it or is it not a fact that the mechanical life of this CWD class engine, which was built during the Second World War, ended in 1960? Is it not a fact that the economic life of this type of engine ended in 1976? Let him answer this question. will put the cat out of the bag. The drivers are being mis-handled, roughly handled, manhandled, every day for the bankruptcy of the Railwsys in planning.

Delhi Division of

N. Rly. (CA)

I would request Mr. Tripathi to tell this House whether he would kindly send for the loco running staff Association and listen to their grievances and demands . . .

He has already MR. SPEAKER: answered.

SHRI JYOTIRMOY BOSU: Sir, they are his children. He is the father of the Indian Railways today. He should call them, ask for their demands and settle them in consultation with them in his room

SHRI KAMALAPATI TRIPATHI: May I tell you, Sir, that I have no objection in meeting them if they come to me. But I will appeal to them to resume their duty first and then come to me. I have no objection. and I can assure the hon. Member on the floor of the House that I will take a very sympathetic view about their demands; because, they are my workers and I want to help them; I want to remove their grievances; there is no doubt. But I would like to tell you the real thing. This Loco Running Staff Association is neither affiliated the NFIR nor affiliated to the AIRF; it is under the leadership of Mr. Jyotirmoy Bosu's group and they go on creating all sorts of troubles. (Interruptions) The General Secretary of this Association belongs to his Party. I request him to help the country and help me so that we may just ask them to come to work and finish this strike

श्री ज्योतिर्मय बसु: ग्राज ही ग्राप बुलाइए।

MR. SPEAKER: Mr. Chintamani Panigrahi.

SHRI INDRAJIT GUPTA (Basirhat): Sir, on a point of order. Can a Government employee belong to a political party? He says that he belongs to a political party. Government employees are not permitted to be members of any political party.

SHRI KAMALAPATI TRIPATHI: Everybody knows that they are not permitted. But they are joining like this. If I take disciplinary action against these men, then you will simply come to me and ask why such and such action was taken.

SHRI INDRAJIT GUPTA: Why do you say that he is a member of a political party?

SHRI KAMALAPATI TRIPATHI: I will take action under your suggestion.

SHRI JYOTIRMOY BOSU: About the engine bio-data he did not say anything. They are all fifty years old.

SHRI C. K. JAFFER SHARIEF: The engine was in order when it was taken out.

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): It is good, Sir, that the hon. Minister has already clarified the stand the government has taken in this regard. I am very happy to know that on an immediate request from the hon. Minister for Railways, Panditji, the Haryana Chief Minister has himself ordered an inquiry into the whole case. Sir, there is a danger that the strike may spread to other sections of the railways. The Loco Running Staff, though they are very small in number, are a vital section of the Indian Railway workers. Therefore, I would only request the hon. Minister that though they do not belong to the NFIR or the All India Railwaymen's Federation which is the recognised union of the Indian Railways but because of the serious situation involved, may I know from the hon. Minister whether immediate action will be taken. He has appealed

to them. Sir, almost all trains have come to a standstill. To-day I had been to the Badarpur side and I found no train is moving. The passenger trains are not moving. The goods trains are not moving and the strike is spreading. Therefore, I want to know whether immediate action will be taken without caring for the Indian railway administration—the station superintendents or anybody else. As the hon. Minister Panditji has assured, will he call these people directly and then ask them. You will not be victimised for the action you have taken. Please resume your duty immediately and then whatever action which has been promised by the hon. Minister will be taken. I hope this kind of an assurance and a little protection to these people will help in solving this question I request the hon. Miniser to at least help the situation'.

SHRI C. K. JAFFER SHARIEF: The hon. Minister has just now made an appeal and he has made it clear that we are not standing on prestige on this issue. We are prepared to talk to them. At the same time, as my hon. friend, Mr. Panigrahi, was telling, the Government has no intention of taking any vindictive action except in the cases of sabotage and crimes that have been committed on workers who have been loyally working we have not taken action on anybody. I assure you that we will not have a vindictive approach. We appreciate what the hon Member Shri Jyotirmoy Bosu said that hte country's economy should not be affected. In the same spirit I would like to request every section of this House to help us see that normalcy is restored.

SHRI JYOTIRMOY BOSU: Both of you give the time. I will bring them before six to-day. I do not want your car. We will hire taxis.

SHRI C. K. JAFFER SHARIEF: Thank you very much.